

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**

**Petition No. 11/2004**

**In the matter of**

Application for grant of licence for inter-state trading in electricity.

**And in the matter of**

Tata Power Trading Company Private Ltd., Mumbai                      ...                      **Applicant**

**ORDER**

This petition is to be listed for hearing on 20.5.2004.

2.        Meanwhile, the applicant is directed to file, on affidavit, the information as per Form III appended to the Central Electricity Regulatory Commission (Procedure, Terms and Conditions of Trading and other related matters) Regulations, 2004 separately for the quarters October to December 2003 and January to March 2004, if it has undertaken any transactions involving inter-state trading in electricity during this period.

Sd/-  
**(K.N. SINHA)**  
**MEMBER**

Sd/-  
**(ASHOK BASU)**  
**CHAIRMAN**

**New Delhi dated the 6<sup>th</sup> May 2004**